

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Mohammad T Asim**  
**COURT 48 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 18-06-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	SPL CASE CBI	100113/2017	The State of CBI, ACB Vs Dharmendra Pratap Harendra Pratap Singh and anoher 1	SPP Amrish Pandey
2	MISC APPLN CBI	101911/2019	CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4	
<b>REPLY/SAY</b>				
3	ABA	100654/2020	Shri Rana Kapoor Vs State Central Bureau of Investigation	Subhash Jadhav
4	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav

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